## <u>NOTICE</u>

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Tuesday, 6<sup>th</sup> May 2025 in Court Room No. 49 at 2.20 p.m. :** 

The Larger Bench comprising of Hon'ble Shri Justice A.S. Chandurkar, Hon'ble Ms. Justice Gauri Godse and Hon'ble Shri Justice M. M. Sathaye will take up the following matter, as per the board to be notified separately.

## FOR DIRECTIONS

Sr. No.	Matter No.
1.	Civil Writ Petition No. 4072 of 2025

Dated this 5<sup>th</sup> day of May, 2025.

By Order

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.